

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No. 261/KB/2017
C.P.No. 579/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th December 2017, 10.30 A.M.

Name of the Company	Saraogi Nivesh Pvt.Ltd. & Ors.		
Under Section	391 (2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS TIAINLA
By Director

0/0 RD (ER)

Ministry of Corporate Affairs

11.12.17

1. Nirmalya Dasgupta } Advocates
2. D. N. Dey } for ptm.
3. J. Patanayak, FCS-


11.12.12

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o. Regional Director, Eastern Regional, Ministry of Corporate Affairs representing the Central Govt. is present.

Ld. Counsel for the petitioners has not filed List of Dates and Synopsis. He is directed to file List of Dates and Synopsis within 7 days from today.

List it on 01/01/2018 for arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)